NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 703/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Pee Dee Retail Assets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

1- Surant Salve Boy Loper Stanons - A suremen

COMMON ORDER

C.S.P. No. 703/230-232/NCLT/MB/MAH/2017 C.S.P. No. 704/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to **17.11.2017**.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

M.K. SHRAWAT Member (Judicial)

Date: 13.10.2017

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